

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) Nos. 308-309 of 2019**

**IN THE MATTER OF:**

Sumit Aggarwal .... Appellant

Vs

Silvertoan Papers Ltd. & Ors. .... Respondents

**Present:**

**For Appellant: Mr. Goutam Singh, Advocate.**

**For Respondents: Mr. Rakesh Ahuja, IRP.**

**O R D E R**

**11.07.2019** Learned Counsel for the Appellant prays for and is allowed two weeks' time to file rejoinder affidavit. The Appeal may be disposed of at the stage of admission.

Post the case 'for admission' on **2<sup>nd</sup> August, 2019**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

Ash/GC